

GOVERNMENT OF JAMMU AND KASHMIR
FINANCE DEPARTMENT
Civil Secretariat, Jammu/Srinagar

NOTIFICATION
Jammu, the 1st of February, 2024

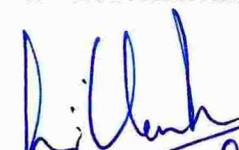
S.O. 2- In exercise of the powers conferred by sub-section (1) of section 61 of the Chit Funds Act, 1982, the Lieutenant Governor hereby appoints Administrative Secretary, Revenue Department as 'Registrar of Chits' on ex-officio basis and Deputy Commissioner & Additional Deputy Commissioner as Additional Registrar Chits and Joint Registrar Chits in their respective districts for purposes of the Act.

By order of the Lieutenant Governor.

Sd/-
(Santosh D Vaidya) IAS
Principal Secretary to the Government
Finance Department
Dated: - 01 - 02 - 2024

No: FD-Bkg/50/2023-03
Copy to the:-

1. All Financial Commissioners, (Additional Chief Secretaries)
2. Director General of Police, J&K.
3. Director General, J&K Institute of Management & Public Administration & Rural Development
4. All Principal Secretaries to Government.
5. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
6. Joint Secretary (J&K) Ministry of Home Affairs, Government of India, New Delhi.
7. All Commissioner/Secretaries to the Government, J&K.
8. Chief Electoral Officer, J&K
9. Divisional Commissioner, Jammu/Kashmir.
10. Chairperson, J&K Special Tribunal.
11. Director, Archives, Archaeology and Museums.
12. Director Information, J&K.
13. All Head of the Departments/Managing Directors.
14. All Deputy Commissioners.
15. Director Estates, Jammu/Kashmir.
16. General Manager, Government Press, Srinagar/Jammu.
17. Private Secretary to the Chief Secretary, J&K.
18. Private Secretary to the Advisor (B) to the Lieutenant Governor.
19. Private Secretary to the Principal Secretary to Government, Finance Department.
20. Concerned file.
21. I/C Website Finance Department


(Trikansh Bhushan) JKAS
Under Secretary to Government
Finance Department